

Demand for Woollen Garments Abroad

1547. SHRI YASHWANTRAO PATIL: Will the Minister of TEXTILES be pleased to state:

(a) whether there is a great demand for woollen garments abroad;

(b) if so, the steps taken or proposed to be taken by the Government to augment production of woollen garments;

(c) whether the woollen mills have sought permission for modernisation of their plants;

(d) if so, the number of applications received in this regard; State-wise;

(e) the number of applicants who have been given permission so far; and

(f) the reasons for delay in granting permission to other applicants?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir, There is a demand for woollen garments abroad.

(b) In order to improve the quantity and quality of production of wool and thereby woollen garments, various programmes have been drawn up by the Ministry of Textiles, which will be implemented by the Wool Development Board.

2. The Government has arranged several meetings with Apparel Export Promotion Council, Wool & Woollen Export Promotion Council and Indian Woollen Mills Federation, Woollen Fabric Manufacturers and Garment Manufacturers to coordinate efforts for improving export of woollen including garments.

3. Government is also trying to ensure that machinery required for the production is

allowed to be imported speedily. 117 items of machinery for garments/hosiery/made-ups of all types including woollen are now under OGL to facilitate easy import of garment manufacturing machines. These garments making machines are made available at comparatively cheaper price.

(c) No such permission is required to be obtained for modernisation.

(d) to (f). Do not arise in view of (c) above.

Utilisation of Loans from Germany

1548. SHRI SIMON MARANDI: Will the Minister of FINANCE be pleased to state:

(a) whether during the recent visit of the Prime Minister to Germany, it was pointed out by the Chancellor that India had not been able to utilize the loans worth Rs. 2400 crores given by Germany;

(b) if so, the details of the loans taken and the amount remaining unutilised so far;

(c) the reasons for under-utilisation of loans;

(d) the time by which the whole amount is likely to be utilised;

(e) whether this issue was also raised during the meeting with officials of I.M.F. and World Bank; and

(f) if so, the clarification given by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) to (d). A statement showing the details of loans taken under German bilateral assistance programme for on-going projects and the amounts utilised so far is

enclosed. The unutilised balances are generally on account of normal gestation period of projects.

(e) No, Sir.

(f) Does not arise.

STATEMENT

(Figures in DM Million)

Sl.No.	Name of Project	Utilisation upto September, 1991			Balance
		Loan Amount	3	4	
1.	NLC-II	517	500.154	16.846	
2.	Singrauli Super Thermal Power Station (STPP)	171.27	161.862	9.338	
3.	Korba STPP	173.802	138.062	35.740	
4.	Ramagundum STPP	145.000	114.030	30.970	
5.	NLC-III	520.0	442.045	77.955	
6.	Supply of Breeding Cattle	6.0	3.294	2.706	
7.	MP Rural Water Supply	45.0	0.000	45.000	
8.	H.D. Breakdown Cranes	31.0	25.622	5.378	
9.	Mysore Cements	26.0	17.008	8.992	
10.	Farakka STPP	70.0	15.474	54.526	
11.	Cable Termination Boxes	11.0	7.289	3.711	
12.	Rajasthan Minor Irrigation Project	12.3	1.214	11.086	

(Figures in DM Million)

Sl.No.	Name of Project	Loan Amount	Utilisation upto September, 1991	Balance
1	2	3	4	5
13.	Ramagundam Open cast Mine	172.388	0.274	172.114
14.	Fly. Coll Spring Sithouli	22.5	20.919	1.58
15.	Rail Coach Factory, Kapurthala	30.0	6.114	23.88
16.	HUDCO-II	30	28.357	1.43
17.	HDFC	25	4.200	20.800
18.	Dadri Power Project	484.900	207.935	276.955
19.	Uran Combined Cycle Power plant	198.0	43.943	154.057
20.	Capital Goods credit line/Commodity credit	439.0	298.287	140.113
		3130.090	2036.083	1094.007